Sr. No. 763 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 559/2019

Tawseef Ahmad Dar

.... Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate (Through video conferencing)

V/s

State of J&K & anr.

.....Respondent(s)

Through:- Mr. S. H. Naqashbandhi, AAG (Through video conferencing)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. S. H. Naqashbandhi, learned AAG, undertakes to produce the

detention record on the next date of hearing.

List on 29.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 16.06.2020 Ram Murti